

of this country was dishonoured and all kinds of humiliations were inflicted upon the diplomatic personnel of this country. But I have never heard one syllable about what the Government of India or the Ministry of External Affairs did in so far as international conventions about diplomatic immunities and privileges and the honour due to one country from another country were concerned.

I am, therefore, deeply disturbed about this aspect of our foreign policy. Do we always propose to play the role of the good boy in politics, who behaves very well while the whole world disregards all those adjurations on our part and treats us shabbily? I do not say that let us behave badly. On the contrary, let us abide by all these international conventions in order to bring about a decent international life. But at the same time, let us pull our weight properly and let us assert the self-respect of this country.

MR. DEPUTY-SPEAKER : Does the hon. Member want to continue with his speech ?

SHRI H. N. MUKERJEE : I would like to take a few more minutes.

MR. DEPUTY-SPEAKER : He may continue on the next day.

15.30 hrs.

MOTION RE. FIFTEENTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

PROF. NARAIN CHAND PARASHAR (Hamirpur) : I beg to move:

"That this House do agree with the Fifteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd August, 1972".

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Fifteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd August, 1972".

The motion was adopted.

15.31 hrs.

BIHAR ATOMIC AUTHORITY BILL

SHRI S. M. BANERJEE (Kanpur) : On behalf of Shri Ramavatar Shastri, I beg to move for leave to introduce a Bill to provide for the formation of an Authority for the purpose of setting up an atomic power plant in Bihar and for matters connected therewith.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the formation of an Authority for the purpose of setting up an atomic power plant in Bihar and for matters connected therewith".

The motion was adopted.

SHRI S. M. BANERJEE : I introduce the Bill.

CASTE SYSTEM (ABOLITION) BILL

श्री यशुना प्रसाव मन्डल (समस्तीपुर) : मैं प्रस्ताव करता हूँ कि जाति पद्धति का उन्नासन करने का तथा नाम के पश्चात जाति प्रभिव्यक्त करने पर रोक लगाने का उपबन्ध करने वाले विधेयक को पुरस्थापित करने की प्रवृत्ति दी जाये।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the abolition of caste

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